

ITEM NO.51

COURT NO.12

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16363-16364/2013

(Arising out of impugned final judgment and order dated 25-04-2012 in MA No. 586/2008 25-04-2012 in MA No. 588/2008 passed by the High Court Of Judicature At Patna)

HINDUSTAN LIVE STOCK AGENCY

Petitioner(s)

VERSUS

DY.COMMR.OF I.T CENTRAL CIRCLE-I

Respondent(s)

WITH

SLP(C) No. 3106-3107/2014 (XVI)
SLP(C) No. 3108/2014 (XVI)
SLP(C) No. 3109/2014 (XVI)
SLP(C) No. 3102-3103/2014 (XVI)
SLP(C) No. 16365-16366/2013 (XVI)
SLP(C) No. 3101/2014 (XVI)
SLP(C) No. 3105/2014 (XVI)
SLP(C) No. 7024/2014 (XVI)

Date : 11-01-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s)

Mr. Brijendra Chahar, Sr. Adv.
Mr. Rudreshwar Singh, Adv.
Mr. Anuj Prakash, Adv.
Mr. Gautam Singh, Adv.
Mr. Kaushik Poddar, AOR

Mr. M. R. Shamshad, AOR

For Respondent(s)

Mr. K. Radha Krishnan, Sr. Adv.
Mr. N.K. Kartheil, Adv.
Mr. Shekhar Vyas, Adv.
Ms. Praveena Gautam, Adv.

**N. Rao, Adv.
Mrs. Anil Katiyar, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 29.1.2019.

**(MANISH SETHI)
COURT MASTER (SH)**

**(SAROJ KUMARI GAUR)
BRANCH OFFICER**